

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31058/2021

(Arising out of impugned final judgment and order dated 21-11-2019 in CRLA No. 5195/2004 passed by the High Court of Judicature at Allahabad)

RAM NARAIN SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.168256/2021-CONDONATION OF DELAY IN FILING and IA No.168250/2021-EXEMPTION FROM FILING O.T.)

Date : 06-01-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Rishi Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Issue notice on the prayer for bail.

Tag with Criminal Appeal No. 1086 of 2021.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)